

[Translation]

Child Labour

994. SHRIMRUTYUNJAYANAYAK: Will the Minister of LABOUR be pleased to state:

(a) whether a seminar of voluntary organisations was held recently with a view to improve the plight of child labour;

(b) if so, the details of the recommendations made therein; and

(c) the steps being taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) (a) to (c): A one day workshop was held on 17th May, 1993 wherein NGOs were informed regarding the ILO's International Programme for Elimination of Child Labour. NGOs were invited to take up action oriented programmes under IPEC.

[English]

Cases Under Customs Act

995. SHRI VISHWESHWAR BHAGAT: Will the Minister of FINANCE be pleased to state:

(a) number of cases registered under the Customs Act, 1962 during the year 1992;

(b) the number of persons convicted for the violation of this Act during the above period; and

(c) the amount recovered as a penalty from the convicts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (M. V. CHANDRASHEKARA MURTHY): (a) to (c): Information is being collected and will be laid on the Table of the House.

Unemployment Due to Drought in Rajasthan

996. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have made any assessment of the additional number of people rendered jobless due to drought in the country especially in Rajasthan:

(b) the additional employment schemes implemented to provide employment to the people who become unemployed due to drought; and

(c) the funds spent on such schemes during the last three years and the number of additional employment days thus created?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (P. A. SANGMA) (a) to (c): The information is being collected and will be laid on the Table of the House.

Purchasing Centres of JCI

997. SHRI ZAINAL ABEDIN: Will the Minister of TEXTILE be pleased to state:

(a) the number of offices and purchasing centres of the Jute Corporation of India (JCI) in West Bengal;

(b) whether the existing purchasing centres are considered to be sufficient to cope with the need of the Jute growers;

(c) if not, the steps taken by the Government to open some new purchasing centres in areas where production of raw jute is of large quantum;

(d) whether some JCI offices have been closed down last year; and

(e) if so, the reasons therefor and the steps